

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 101 OF 2016 &
IA NO. 245 OF 2016**

Dated: 09th May, 2016

In the matter of:-

Power Grid Corporation of India Ltd.

Versus

Central Electricity Regulatory Commission & Ors.

...Appellant(s)

...Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the parties, list the matter on **30.05.2016.**

COURT MASTER